

के सन्देह में, जो कि बताया जाना है कि उन्होंने देश भगत यादगार कमेटी, जानन्धर के लिये विदेशों से एकत्रित किया था, भारतीय दण्ड संहिता की धारा 460 और 408 के अन्तर्गत गिरफ्तार किया गया है। मामले की जांच को जा रही है। इस बीच डाक्टर विक्रम सिंह को जुडोमियल मैजिस्ट्रेट द्वारा पचास हजार रुपये की जमानत और इसी रकम के बराबर एक व्यक्तिगत वाउन्ड प्रस्तुत करने पर रिहा कर दिया गया है।

DEVELOPMENT OF MINOR PORTS IN ORISSA

805. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether any programme has been drawn up for the development of minor ports in Orissa during 1968-69 and during the Fourth Plan;

(b) whether efforts will be made to develop Chilka as a minor port; and

(c) the details of the programme formulated ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) to (c). The executive responsibility for the development of ports other than Major Ports vests in the State Governments concerned. In the Annual Plan programme of the State of Orissa for 1968-69, no provision has been made for the development of minor ports. For the Fourth Five Year Plan programme, the State Government have not proposed the inclusion of any minor port development scheme in the State Sector. They have proposed the development of Chandbali and Gopalpur minor ports as Centrally sponsored programmes at an estimated cost of Rs. 127.30 lakhs. There is no proposal to develop Chilka as a minor port. The Fourth Five Year Plan has not been finalised.

ENQUIRY INTO POLICE EXCESSES AT INDRAPRASTHA ESTATE, NEW DELHI

806. SHRI CHINTAMANI PANI-GRAHI :
SHRI GADILINGANA GOWD :
SHRI R. K. AMIN :
SHRI R. R. SINGH DEO :
SHRI S. M. BANERJEE :
SHRI K. P. SINGH DEO :
SHRI D. N. DEB :
SHRI D. N. PATODIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Deputy Commissioner of Delhi, Shri B. Tandon, who enquired into the causes of the incident at Indraprastha Estate, New Delhi on the 19th September, 1968, has reported that the Police had committed 'excesses'; and

(b) if so, the action taken on the report ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) The Deputy Commissioner of Delhi, who was entrusted with the fact finding inquiry regarding the happenings in and around the Indraprastha Bhavan on September 19, 1968, has come to the conclusion that the Police indulged in unprovoked beating of even innocent persons and in wanton acts of destruction inside the building.

(b) The Government have suspended the Superintendent of Police who was posted near Indraprastha Bhavan on September 19, 1968 and have transferred the concerned Addl. District Magistrate to a non-executive post. It has also been decided that departmental inquiry should be made into their conduct by Shri A. S. Rama Chandra Rao, one of the Commissioners for Departmental Inquiries under the Central Vigilance Commissioner. The Deputy Commissioner was also asked to make further inquiries to find out the precise part played by the officers who had entered the building along with the police force and of which they were in-charge. His report has been received.

by the Government and is being examined.

PURCHASE OF SHIPS FROM POLAND, YUGOSLAVIA AND BULGARIA

807. SHRI CHINTAMANI PANIGRAHI :
SHRI SHRI CHAND GOYAL :
SHRI B. K. DASCHOW-
DHURY :
SHRI R. BARUA :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government's efforts to get ships from Poland and various other countries have succeeded;

(b) if so, the achievements so far made in that direction; and

(c) whether arrangements have been completed to get ships from Yugoslavia and Bulgaria on deferred payment basis ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) to (c). Since 1-4-1966 i.e. the expiry of the Third Plan period, the following new shipping tonnage has been ordered in Poland, Yugoslavia, West Germany, East Germany and Rumania :—

POLAND—3 ships totalling about 22,000 G.R.T., of which one has already been delivered. The other two have been sanctioned only a few days back.

YUGOSLAVIA—11 ships totalling about 4.79 lakhs G.R.T. Out of these, 3 tankers of about 1.50 lakhs G.R.T. were ordered very recently.

WEST GERMANY—2 ships of about 27,000 G.R.T., of which one has already been delivered.

EAST GERMANY—4 ships of about 36,000 G.R.T.

RUMANIA—2 ships of about 5,600 G.R.T. In addition, an agreement in principle has been recently reached with the Rumanian authorities for the purchase of 10 coal carriers of about 14,000 D.W.T. each between 1971 and 1974 and the exploration of the possi-

bility of obtaining 6 general cargo vessels of about 14,000 D.W.T. each between 1973 and 1975. However, the details regarding the price, specifications and other relevant terms have yet to be negotiated and finalised between the Indian ship owners and the Rumanian Shipyards.

So far as Bulgaria is concerned, no ship has so far been ordered in that country. But the possibilities are being explored.

ASSISTANCE TO ORISSA GOVERNMENT FOR POLICE HOUSING SCHEME

808. SHRI CHINTAMANI PANIGRAHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Orissa Government has been given loans in 1965-66, 1966-67 and 1967-68 for the Police Housing Scheme;

(b) if so, the details of loans sanctioned year-wise; and

(c) the number of houses built so far in Orissa under this Scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Yes, Sir.

| Year | Loan Sanctioned |
|-----------------|-----------------|
| | Rs. in lakhs |
| 1965-66 | 5.95 |
| 1966-67 | 10.00 |
| 1967-68 | 15.00 |
| Family Quarters | 1792 |

Barrack Accommodation for 2165 men.

राष्ट्रपति शासन लागू होने के बाद उत्तर प्रदेश में अपराध

809. श्री अर्जुन सिंह बघौरिया : क्या गृह-कार्यंत्रों यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में राष्ट्रपति शासन लागू होने के बाद अक्टूबर, 1968 तक